

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-781**  
ANSWERED ON 08/02/2022

**ACTION PLAN FOR 86 NON-FUNCTIONAL PORTS IN THE COUNTRY**

781. SHRI SUJEET KUMAR:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:  
the plan of action for 86 non-functional ports in the country?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

Ministry of Ports, Shipping and Waterways constituted Maritime States Development Council (MSDC) in the year 1997, an apex advisory body for the development of maritime sector and aims to ensure development of Major and Non-Major Ports, in consultation with State Governments, the future development of existing and new Non Major Ports by the respective Maritime States either directly or through captive users and private participation. Till date, eighteen meetings of MSDC have been held.

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